

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.132/2018

Date of Decision: 5th April, 2018

CORAM: HON'BLE SHRI ARVIND J. ROHEE, MEMBER (J)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)

Mr. Pandurang Baburao Nanaware
Appointed as Civilian Chowkidar
Now Known as MTS
Residing at House No.709,
Survey No.12, Saraswatinagar,
Shivane Gaon, Tal-Haveli,
District - Pune. **Applicant**

(Advocate by *Shri R.S. Samant*)

VERSUS

1. Ministry of Defence,
Through Chief Secretary
Ministry of Defence,
New Delhi - 100 001.
2. Station Commander
Station Head Quarter,
Southern Command, Pune
- 411 001.
3. The Commandant,
National Defence Academy,
Khadakwasla,
Pune - 411 023. . .

ORDER (ORAL)

PER: SHRI ARVIND J. ROHEE, MEMBER (J)

Today when the matter is taken up for Admission, neither the applicant nor Shri R.S. Samant, learned Advocate for him remained present to proceed with the matter.

even on repeated calls. The record shows that on the last date of hearing also they were absent without any intimation.

2. It appears that the applicant has lost interest to proceed with the matter. In view of it, OA cannot proceed further. The OA therefore stands dismissed in default of appearance of the applicant and his Advocate at Admission stage.

3. Registry is directed to forward copy of this order to both the parties.

(R. Vijaykumar)
Member (A)

(A.J. Rohee)
Member (J)

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